

(Rs. in Lakh)

Sl. No.	Name of State/ Union Territory	1992-93 (Release)	1993-94 (Allocation)	1993-94 (Release)
24.	Uttar Pradesh	37.95	116.56	87.42
25.	West Bengal	15.085	64.49	48.37
26.	Andaman & Nicobar Island	—	—	4.45
27.	Chandigarh	—	—	1.0
28.	D & N Haveli	—	—	6.23
29.	Delhi	—	—	6.4
30.	Daman & Diu	—	—	6.23
31.	Lakshadweep	—	—	9.1
32.	Pondicherry	—	—	8.75
		426.01		1237.26

[Translation]

Closure of Sugar Mills

4950. SHRI PANKAJ CHOWDHARY: Will the Minister of FOOD be pleased to state:

(a) whether the Anand Nagar Sugar Mill in Maharajganj district of Uttar Pradesh has been closed down;

(b) if so, the reasons for its closure;

(c) whether the mill management has sought the permission of the Government to sell 15 thousand bags of sugar out of the total sugar lying ready in the mills godown in the open market;

(d) if so, whether the Government have considered this representation;

(e) if so, the decision taken thereon;

(f) if not, the reasons therefor; and

(g) the time by which the representation is likely to be considered?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI KALP NATH RAI): (a) and (b). During the 1993-94 sugar season, Ganesh Sugar Mill, Anandnagar in Maharajganj District of Uttar Pradesh started its crushing operations on 4.12.1993 and closed down on 4.2.1994.

(c) Yes, Sir.

(d) and (e). A quantity of 47062 bags comprising 22551 bags of free sale sugar and 24514 bags of levy sugar has already been released from Ganesh sugar mills out of their current 1993-94 season's sugar production upto April, 1994. The representation for further release of 1500 tonnes of free sale sugar considered and a reply was sent to the factory

as well as to the Ministry of Textiles. Since Anandnagar sugar factory is under the Administrative control of the Ministry of Textiles that Ministry was requested to sort their problems and provide necessary financial assistance to the factory to enable them to pay the cane price arrears.

(f) and (g). Do not arise.

[English]

Fertilizers to States

4951. SHRI SOBHANADREES-
WARA RAO VADDE:
SHRI MOHAN SINGH
(FEROZEPUR):

Will the Minister of AGRICULTURE be pleased to state:

(a) the quantity of fertilizers allocated to States during 1991-92, 1992-93 and 1993-94 for Kharif and Rabi seasons separately, State-wise;

(b) whether the quantity supplied to State was sufficient to meet the requirements of States;

(c) if so, the details thereof; and

(d) if not, the steps taken or proposed to be taken by the Government to increase the supply of fertilizer to the State?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM): (a) to (d). *Statements I, II and III* indicating the State-wise, season-wise ECA allocation and consumption of fertilizers during the years 1991-92, 1992-93 and 1993-94 are attached herewith. The availability of fertilisers in the country during the years 1991-92, 1992-93 and Kharif 93 were satisfactory. During Rabi 1993-94, there were some constraints in the availability of urea in the States of Bihar and West Bengal and Di-ammonium Phosphate (DAP) in some pockets of Punjab in the first fortnight of November, 1993. The availability in the other parts of the country except for occasional and localised shortages, was by and large satisfactory. The strain in the availability of urea in Bihar and West Bengal was due to the temporary closure of some of the urea plants which service these areas.

In order to make good the shortfall, arrangements were made to augment supplies from alternative indigenous sources and imports. In order to ensure adequate and timely supplies of fertilisers to States, the availability of fertilisers particularly controlled fertilisers, is closely monitored by Central Government through periodical review meetings with the State Governments and the manufacturers. Allocations of Controlled Fertiliser for 1993-94 have taken into account the increased demand of the State Governments.